

**BHARAT JYOTI CONSUMER ADVOCACY GROUP,LUCKNOW/NOIDA**  
**Answers to the Issues raised in “Consultation Paper on Review of**  
**Tariff for National Roaming”**

- 1) We are of the firm opinion that there is not enough robust competition amongst the Telecom Service Providers in India for leaving the tariff for national roaming service under forbearance, as all the service providers focus their attention to tariffs in the Home Service Area.
- 2) We are against the implementation of the Home Price Rule (HPR) in National Roaming Service Area, as it will adversely affect the revenues of Service Providers and more particularly of those who do not have pan-India presence.
- 3) No, this will be a punishment to the calling party, if carriage charges are recovered from him on calling a roamer. This will lead to a situation where majority of the calling parties will not like to continue the roaming call, once they learn that the called party is in roaming, unless the call is extremely important. This will equally hit the Service Providers as their revenue in Home Service Area will decrease. Moreover, this will be a cumbersome process to inform the calling party about the additional charge, before he makes a call to a roamer.
- 4) Yes, we agree that there should be a revision of ceiling tariff for national roaming in line with present costs, as several cost components have changed over the period. For example: The Termination charge, the origination charge, incremental cost for roaming have all reduced. Even the carriage charges will be found to be reduced if a fresh study is undertaken.
- 5) Yes, this seems to be the logical approach to make incoming calls while roaming free and the cost of incoming calls recovered through outgoing roaming calls. In that case we recommend that roaming outgoing call charges could be kept under forbearance with incoming calls to roamer made absolutely free.
- 6) We will recommend the glide path approach with some modification. The zero tariff for incoming roaming calls should be achieved over a period of one year.
- 7) Yes, we agree.
- 8) No comments.
- 9) The tariff for outgoing SMS while roaming could continue under forbearance.
- 10, 11, 12, 13) No comments.

Date: 23--03-20013

For Bharat Jyoti CAG,

**M.K.GARG**  
**Convenor & Chairman NOIDA Region**